

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 466
(TO BE ANSWERED ON 02.12.2015)

MATERNITY BENEFITS TO SURROGATE MOTHERS

466. SHRIMATI VASANTHI M.:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is aware that the Central and State Governments have no policy of maternity benefit for surrogate mothers; and
- (b) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Government of India considers grant of Maternity Leave to surrogate mothers on case to case basis keeping in view the totality of the circumstances of each case. Recently Maternity Leave was granted in a few cases.
